

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - Court No. III

SERVICE TAX APPEAL NO. 52144 OF 2016

(Arising out of Order-in-Original No. 32/PC/ST/BPL-ST/2016 dated 30.03.2016 passed by the Principal Commissioner, Customs, Central Excise & Service Tax, Bhopal)

**MP Housing and Infrastructure
Development Board**

..... Appellant

Division-II, RSS Market, Bus Stop No. 05,
PO Ravi Shankar Nagar, Bhopal

Versus

**Principal Commissioner, Customs, Central
Excise and Service Tax, Bhopal**

..... Respondent

48, Administrative Area, Arera Hills,
Bhopal

APPEARANCE:

None for the Appellant
Shri Harshvardhan, Authorised Representative for the Department

CORAM:

**HON'BLE MR. P V SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MR. AJAY SHARMA, MEMBER (JUDICIAL)**

Date of Hearing: 27/04/2022

ORDER

Appeal is dismissed as withdrawn. For order, see order of date in Service Tax Appeal No. 52139 of 2016.

**(P V SUBBA RAO)
MEMBER (TECHNICAL)**

**(AJAY SHARMA)
MEMBER (JUDICIAL)**